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No. K.13024/01/2021-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 25th May, 2021.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justices (1) Conrad Stansilaus Dias (2) Pulleri Vadhyarillath Kunhikrishnan (3) Thirumuppath Raghavan Ravi (4) Bechu Kurian Thomas and (5) Gopinath Puzhankara, Additional Judges of the Kerala High Court, to be Judges of the Kerala High Court with effect from the date they assume charge of their respective offices.

MJP
25/5/2021

(Rajinder Kashyap)
Additional Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K. 13024/01/2021-US.I

Dated: 25.05.2021

Copy to:-

- 1 S/Shri Justices (1) Conrad Stansilaus Dias (2) Pulleri Vadhyarillath Kunhikrishnan (3) Thirumuppath Raghavan Ravi (4) Bechu Kurian Thomas and (5) Gopinath Puzhankara, Additional Judges, Kerala High Court, Kochi.
- 2 The Secretary to the Governor of Kerala, Thiruvananthapuram.
- 3 The Secretary to the Chief Minister of Kerala, Thiruvananthapuram.
- 4 The Secretary to the Chief Justice, Kerala High Court, Kochi.
- 5 The Chief Secretary, Government of Kerala, Thiruvananthapuram.
- 6 The Registrar General, Kerala High Court, Kochi.
- 7 The Accountant General, Kerala, Thiruvananthapuram.
- 8 President's Secretariat, (CA.II Section), New Delhi.
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Registrar (Conf.), O/o Chief Justice of India, 7, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PPS to Secretary (J).
- 12 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(Arun Kumar Aggarwal)
Section Officer (Appointments)
Tele: 2338 3037